

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

RAJYA SABHA

**UNSTARRED QUESTION NO. 358
TO BE ANSWERED ON DECEMBER 13, 2018**

SHELTER HOMES IN ANDHRA PRADESH

**No. 358. SHRIMATI THOTA SEETHARAMA LAKSHMI:
 SHRI PRABHAKAR REDDY VEMIREDDY:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether there is a huge gap between number of urban homeless and capacity of shelter homes available in various States;
- (b) whether any assessment has been made about the number of shelter homes available in the country, particularly in Andhra Pradesh;
- (c) if so, the details of shortage of such homes in that state, district-wise;
- (d) in what manner the Ministry justifies sanctioning only two shelter homes in Nellore of the State; and
- (e) the details of facilities available in those shelter homes and the steps taken/ proposed to be taken to improve facilities and open more shelter homes?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
[SHRI HARDEEP SINGH PURI]**

(a): The Committee on Urban Homeless, constituted as per Hon'ble Supreme Court Order dated 11.11.2016, had pointed out a huge gap between number of urban homeless and capacity of the shelters available in States/UTs.

(b): The Operational Guidelines of Scheme for Shelter for Urban Homeless (SUH) component of Deendayal Antyodaya Yojana-National Urban Livelihoods Mission prescribe for the systematic survey to be undertaken in cities/towns so as to assess accurately the need for shelters at suitable locations. The guidelines are applicable to the State of Andhra Pradesh. As per information available, a total of 1776 shelters have been sanctioned by 25 States/UTs under DAY-NULM. Out of these, 1076 are operational and remaining are under construction /refurbishment.

(c): The information on number of shelters for urban homeless sanctioned and the additional requirement of shelters by 2022, district-wise, in Andhra Pradesh is provided at Annexure-I.

(d) & (e): It is the primary responsibility of Governments of the States/Union Territories to provide shelter for the urban homeless. In order to complement and supplement the efforts of Governments of States/UTs in this regard, Ministry of Housing & Urban Affairs is administering a scheme of SUH, through respective States/UTs. As informed by State Government of Andhra Pradesh, there are 4 Urban Local Bodies namely Nellore, Gudur, Kavali and Venkatagiri in Nellore District. In these, presently, two shelters in Nellore Municipality and one shelter in Gudur Municipality are functional. The facilities available in the shelter homes in Nellore district are given at Annexure-II. In case of non-availability of land for establishing shelter, on an ad-hoc basis, the states may take the buildings on rent, till 2022, by when the permanent shelters are set up.

S.No.	Name of the District	No. of SUHs sanctioned	Target for Additional Shelters by 2022
1	Srikakulam	1	3
2	Vizianagaram	2	6
3	Visakhapatnam	10	4
4	East Godavari	6	2
5	West Godavari	3	11
6	Krishna	11	8
7	Guntur	14	13
8	Prakasam	3	10
9	Nellore	4	27
10	Anantapur	19	0
11	Chittoor	10	6
12	Kurnool	9	12
13	Kadapa	14	10
Total		106	112

Annexure-II to Rajya Sabha Unstarred Question No. 358 for Answer on 13.12.2018

The following facilities are being provided in the Shelters for Urban Homeless established in Nellore district.

1. Well ventilated rooms
2. Water arrangements for both drinking and sanitation
3. Adequate bathing rooms & toilets
4. Standard lighting and electric fans for providing aeration in the shelter
5. Provision of Breakfast and Dinner.
6. First aid kit
7. Provision of Cots, blankets, beds.
8. Periodical Medical Checkups
9. Facilitation for convergence with other services/ entitlements such as providing Aadhar card, Ration card, voter card, Health card and pension Card.